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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:08/11/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	1052576	717529	M/S. STAVLEY MACHINE & TOOLS COMPANY. NEAR UNISON (ENGG) INDUSTRIES, PATHANKOT ROAD, JALANDHAR, (PB.). V/S. M/S. THE STANLEY WORKS. (USA).	M/S. BAJAJ REGISTRATION SERVICE. 193, CIVIL LINES, 1 ST FLOOR, SANJAY GANDHI MARKET, NEAR B.M.C. CHOWK, JALANDHAR CITY-144001 PUNJAB. V/S. M/S. LALL & SETHI. M-19-A, N.D.S.E.-II, NEW DELHI-110049. {Hearing on Section-23(4)}
2	936860	190680	M/S. SARMEDILINKS PVT LTD 26-27, EAST PUNJABI BAGH, NEW DELHI-110026 V/S. M/S. ELDER PHARMACEUTICALS LTD. ELDER HOUSE, C-9, DALIA INDUSTRIAL ESTATE, OFF NEW LINK ROAD, ANDHERI (WEST), MUMBAI-400053.	M/S. SHIV LAW HOUSE. 29/109, VARDHMAN TOWER, VIKAS PURI, NEW DELHI-110018. V/S. M/S. INTERNATIONAL TRADE MARKS BUREAU. 127, MANEKJI WADIA BUILDING, 1 ST FLOOR, MAHATMA GANDHI ROAD, FORT, MUMBAI-400001. (Misc Hearing)
3	936860	189295	M/S. SARMEDILINKS PVT LTD. 26-27, EAST PUNJABI BAGH,	M/S. SHIV LAW HOUSE. G-BLOCK COMMUNITY CENTRE,

			<p>NEW DELHI-110026. V/S. M/S. PANACEA BIOTEC LTD. B-1, EXTN. /A-27, MOHAN CO- OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110044.</p>	<p>29/109, VARDHMAN TOWER, VIKAS PURI, NEW DELHI-110018. V/S. M/S. MANGLA REGISTRATION SERVICE. 1961, KATRA SHAHNSHAHI, CHANDNI CHOWK, DELHI-110006. (MISC. HEARING)</p>
4	1167449	731504	<p>M/S. UNILEVER PLC. (ENGLAND)</p>	<p>M/S. CRAWFORD BAYLEY & CO. STATE BANK BUILDING, N.G.N/ VAIDYA MARG, MUMBAI-400023. (MISC. HEARING)</p>
5	816260	715254	<p>M/S. KIRAN SHOES MANUFACTURERES. (NEPAL). V/S. M/S. ELECOM FISCAL SERVICES (P) LTD. 32, SADHNA ENCLAE, NEAR MALVIYA NAGAR CORNER, NEW DELHI-110017.</p>	<p>M/S. RNS & CO. K-2082, CHITRANJAN PARK, NEW DELHI-110019. V/S. SHRI. SHAILENDER KUMAR (ADV). CHAMBER NO. 130, WESTERN WING, TIS HAZARI, COURTS, DELHI-110054. HEARING ON U/S 57(4)</p>



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NEW DELHI - 110078.

**TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013
TIME BARRED CASES**

Name of Hearing Officer :

**Dr. B.C.RATHORE
(DEPUTY REGISTRAR)**

Date: 08/11/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	769941	1735742	M/S PRIME GOLD INDIA LTD 5/2 PUNJABI BAGH EXTENSTION DELHI	M/S RAHUL KUMAR ADVOCATE , A-65, SECTOR-71, NOIDA, GAUTAM BUDDHA NAGAR UTTAR PRADESH.
2.	767009	1762435	M/S BIR ELECTRICALS 36, NARAIN MARKET, SADAR BAZAR, DELHI -110006	M/S MARS TRADE MARK CO. OFF .F-1 ,NEW QUTUB ROAD , (PUL MITHAI) , TELIWAR,DELHI-110006, (INDIA)
3.	251115	1125182	M/s ITC LIMITED VIRGINIA HOUSE, 37, J. L. NEHRU ROAD, KOLKATA -700 071.	M/S s. MAJUMDAR & CO., 5, HARISH MUKHERJEE ROAD, KOLKATA-700025.
4.	258822	1209535	M/s NATIONAL STEEL AND AGRO INDUSTRIES LTD. 401, MAHAKOSH HOUSE, NATH MANDIR ROAD, 7/5, SOUTH TUKOGANJ INDORE-452001(M.P.)	M/s FATEHAND C. SHAH & CO. , 'A' AIDUM BUILDING , 5 TH FLOOR, 1 ST DHOBI TALAO, MUMBAI-400002,
5.	255278	834877	M/S AGRA CHEMICAL WORKS 4/128 A, NALA HING KI MANDI, AGRA, UP	M/S TAJ TRADE MARK AGENCY. ANAND VRINDAVAN , SANJAY PLACE, AGRA-02
6.	245611	865044	M/S N. PALANISWANY AND N CHANDRAN 10-12, KUMAR NAGAR (SOUTH), TIRUPUR-641603	M/S ADITYA & ASSOCIATES , 405, KAPADIA CHAMBERS, 599, J.S.S.ROAD, MARINE LINES, MUMBAI -400002.



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OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 11/11/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1	774250	1740218	M/s LIFE TECHNOLOGIES NO, 10135, TREBLE COURT, ROCKVILLE-20850, MARYLAND, U.S.A.	M/S RIGHTS AND MARKS OLD NO- 168 NEW NO-330 "PANDU KLIX PLAZA"THAMBU CHETTY STREET CHENNAI -600001. TAMIL NADU.
2	251224	870763	M/s HI-TECH SWEET WATER TECHNOLOGIES PVT. LTD PLOT NO.04, G.I.D.C., GOPAL NAGAR, NANDIDA CHAR RASTA, BARDOLI- 394601, DIST. SURAT, GUJARAT STATE	M/s DRASHTEE& CO. INTELLECTUAL PROPERTY CONSULTANTS 204, KRISHNA COMPLEX , OPP. HEERA MOTI APT., NANAVAT MAIN ROAD SURAT -395003 GUJARAT STATE ,INDIA.
3	258263	851378	M/s AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD 2735/9, MOHAN LAL PALACE, NAYA BAZAR, DELHI-110006.	M/s DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI -110006.
4	224336	843288	M/s APEX INDUSTRIES 295, G.I.D.C. ESTATE, NARODA-382330 AHMEDABAD, GUJARAT	M/s R. J. TRIVEDI REGD. TRADE MARK ATTORNEY C/O, J.T. TRIVEDI & ASSOCIATES A-52, CAPITAL COMMERCIAL CENTER, ASHRAM ROAD, AHMEDABAD.-380009.
5	774246	1740214	M/s LIFE TECHNOLOGIES NO, 10135, TREBLE COURT, ROCKVILLE-20850, MARYLAND, U.S.A.	M/S RIGHTS AND MARKS OLD NO- 168 NEW NO-330 "PANDU KLIX PLAZA"THAMBU CHETTY STREET CHENNAI -600001. TAMIL NADU.

6	774078	1740213	M/s LIFE TECHNOLOGIES NO, 10135, TREBLE COURT, ROCKVILLE-20850, MARYLAND, U.S.A.	M/S RIGHTS AND MARKS OLD NO- 168 NEW NO-330 "PANDU KLIX PLAZA"THAMBU CHETTY STREET CHENNAI -600001. TAMIL NADU.
7	766195	1911956	SHI DEV PRAKASH CHOPRA PROPRORIETOR OF M/s STAR APPLIANCES , 894, ALIPUR GARHI NARELA ROAD, DELHI -110036 PRE MATURE	



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OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date 12/11/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	774252	1754191	M/s LIFE TECHNOLOGIES NO, 10135, TREBLE COURT, ROCKVILLE-20850, MARYLAND, U.S.A.	M/S RIGHTS AND MARKS OLD NO- 168 NEW NO-330 "PANDU KLIX PLAZA"THAMBU CHETTY STREET CHENNAI -600001. TAMIL NADU.
2.	774254	1754193	M/s LIFE TECHNOLOGIES NO, 10135, TREBLE COURT, ROCKVILLE-20850, MARYLAND, U.S.A.	M/S RIGHTS AND MARKS OLD NO- 168 NEW NO-330 "PANDU KLIX PLAZA"THAMBU CHETTY STREET CHENNAI -600001. TAMIL NADU.
3.	142224	922564	M/s GLOBAL TECHNOLOGY & TRADE MARKS LTD (BVI) 609, GATEWAY PLAZA, CENTRAL AVENUE, HIRANANDANI ESTATE, POWAI, MUMBAI-400 076.	
4.	241211	949861	M/s ASIAN PAINTS LIMITED ASIAN PAINTS HOUSE, 6/A, SHANTINAGAR INDL ESTATE, VAKOLA PIPELINE LANE, SANTACRUZ (EAST), MUMBAI	M/S ARJUN T. BHAGAT & CO., 132/1, SHAHEEN APARTMENTS, P.B.NO-1865, MUMBAI-400001

5.	207341	940109	M/s GLOBAL TECHNOLOGY & TRADE MARKS LTD (BVI) 609, GATEWAY PLAZA, CENTRAL AVENUE, HIRANANDANI ESTATE, POWAI, MUMBAI-400 076.	
6.	774247	1740215	M/s LIFE TECHNOLOGIES NO, 10135, TREBLE COURT, ROCKVILLE-20850, MARYLAND, U.S.A.	M/S RIGHTS AND MARKS OLD NO- 168 NEW NO-330 "PANDU KLIX PLAZA"THAMBU CHETTY STREET CHENNAI -600001. TAMIL NADU.
7.	774248	1740216	M/s LIFE TECHNOLOGIES NO, 10135, TREBLE COURT, ROCKVILLE-20850, MARYLAND, U.S.A.	M/S RIGHTS AND MARKS OLD NO- 168 NEW NO-330 "PANDU KLIX PLAZA"THAMBU CHETTY STREET CHENNAI -600001. TAMIL NADU.



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Name of Hearing Officer

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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:12/11/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	806787	174558	M/S. U.P. BIOTECH. D-59/103G, SIGRA, VARANASI, (U.P.) V/S. M/S. BISTADT INDIA LTD. POONAM CHAMBERS, "A" WING 6 TH FLOOR, DR. A.B . ROAD WORLI MUMBAI-400018.	M/S. SHASTRI REGN BUREAU. 2-5, 1 ST FLOOR, GYAN MANDAL PLAZA, MAIDAGIN, VARANASI. (U.P.) V/S. M/s. KHAITAN & CO. 1105, ASHOKA ESTATE, 24, BARAKHAMBA ROAD, NEW DELHI-110001
2	1265886	200203	M/S. ITC LIMITED. A-9, USO ROAD, QUTON INSTITUTIONAL AREA, NEW DELHI-110067 V/S. M/S. TEA BOARD INDIA. B.T.M. SARNI (BRABOURNE ROAD), P.O. BOX NO.2172, KOLKATA-700001	M/S. ANAND & ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013. V/S. M/S. K & S PARTERNS. B.K. HOUSE, SECTOR-44, GURGAON-122002, HARYANA.

3	806788	174560	M/S. U.P. BIOTECH. D-59/103G, SIGRA, VARANASI, (U.P.) V/S. M/S. BISTADT INDIA LTD. POONAM CHAMBERS, "A" WING 6TH FLOOR, DR. A.B . ROAD WORLI MUMBAI- 400018.	M/S. SHASTRI REGN BUREAU. 2-5, 1ST FLOOR, GYAN MANDAL PLAZA, MAIDAGIN, VARANASI. (U.P.) V/S. M/s. KHAITAN & CO. 1105, ASHOKA ESTATE, 24, BARAKHAMBA ROAD, NEW DELHI-110001
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Name of Hearing Officer

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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:13/11/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	570544	DEL-T-1880	M/S. CREMICA INDUSTRIES B-XXXIII/324, G.T. ROAD, JALANDHAR BYE PASS, LUDHIANA-141005 PUNJAB V/S. M/S. SHAH-BECTOR & SONS. 10/11, KITAB MAHAL, 1 ST FLOOR, 192, D.N. ROAD, MUMBAI-400001	M/S. MADAMSER & CO. FLAT NO-E, GROUND FLOOR, SAGAR APPARTMENT-6, TILAK MARG, NEW DELHI-110001. V/S. M/S. W.S. KANE & CO. MERCHANT CHAMBER, 6 TH FLOOR, 41, SIR VITHALDAS THACKERSEY ROAD, OPP. PATKAR HALL, CHURCHGATE, MUMBAI- 400020 INDIA.
2	746146	T-4106/63779	M/S. SAMRAT PLYWOOD LTD. 182/11, INDUSTRIAL AREA, PHASE-I, CHANDIGARH-160002. V/s. M/s. ASHOKA ENTERPRISES. W-9, INDUSTRIAL AREA, YAMUNA NAGAR, HARYANA, INDIA	M/S. MADAMSER & CO. FLAT NO-E, GROUND FLOOR, SAGAR APPARTMENT-6, TILAK MARG, NEW DELHI-110001. V/S. M/S. ARORA REGISTRATION SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR-143006. PUNJAB.



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TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)
Date: 13/11/2013
Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	155412	1000417	M/s GLAXOSMITHKLINE PHARMACEUTICALS LTD. DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400025	M/s MANMOHAN SINGH & ASSOCIATES 7/24 ,WEAT PATEL NAGAR , NEW DELHI -110008.
2.	215563	1022741	M/s SPIC N SPAN D-46, S-4, SECTOR-14, AMAR JYOTI, MGH COMPLEX, VASHI, NAVI MUMBAI- 400705,	ASIAN PATENT BUREAU 22-23, 2ND FLOOR, 160, D.N. ROAD, FORT, MUMBAI - 400 001.
3.	712896	1078914	M/s MICRO LABS LIMITED NO. 27, RACE COURSE ROAD, BANGLORE - 560 001	V.RAVI, ADVOCATE AP 1396, 31ST STREET, VI SECTOR, K.K. NAGAR, CHENNAI, TAMIL NADU - 600 078.
4.	248045	1058562	MRS. CHITRA HEMANT BHAGAT BHAGAT BHUVAN, 323-F, DR. AMBEDKAR ROAD, MATUNGA.(E)MUMBAI 400019	M/s GOPAKUMAR NAIR ASSOCIATES NAIR BAUG, AKURLI ROAD KANDIVALI (EAST) MUMBAI-400 101.
5.	203997	1055849	SYNTEX PHARM AG BUNDESPLATZ 10, 6304 ZUG, SWITZERLAND	DE PENNING & DE PENNING. 10, GOVERNMENTR PLACE EAST, KOLKATA -700069

6.	239548	1056655	M/s MEDLEY PHARMACEUTICALS LIMITED MEDLEY HOUSE, D-2, MIDC AREA ANDHERI (E), MUMBAI - 400 093	BHARAT SHAH & CO 1, GROUND FLOOR, GOD'S GIFT, ST. FRANCIS ROAD, VILE PARLE (WEST), MUMBAI - 400 056.
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TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 18/11/2013

Time: 11:00 AM.

S.NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	241196	872254	M/s ANJALI PRODUCTS 169-A, BOMBAY TALKIES COMPOUND, MALAD, WEST, MUMBAI-400064	M/s ARJUN T. BHAGAT & CO 132/1, SHAHEEN APARTMENTS, MODI STREET, FORT, P. B. NO.1865, MUMBAI-400 001.
2	232875	984248	M/s MOOL CHAND SHYAM LAL ROLLER FLOOR MILLS (P) LTD. 20/201, RATANPURA, AGRA	M/s S.K. AGARWAL & CO. AGARWAL MARKET, 6/2, GALI BARAH BHAI, BELANGANJ, AGRA 282 004
3	174253	859864	COOPER TIRE & RUBBER COMPANY 701 LIMA AVENUE, FINDLAY OHIO 45840,U.S.A.	M/s DASWANI & DASWANI JABA KUSUM HOUSE, 1 ST FLOOR, 34, CHITTARANJAN AVENUE, KOLKATA - 700 012.
4	129291`	1034917	M/S DWD PHARMACEUTICALS LTD. DALMAL HOUSE, 4TH FLOOR, JAMNALAL BAJAJ RD., NARIMAN POINT, MUMBAI-400 021	M/S. FATEHCHAND C. SHAH & CO "A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOB TALAO, MUMBAI - 400 002.
5	241179	760365	M/S. TATA CHEMICALS LIMITED BOMBAY HOUSE, 24 HOMI MODY STREET, FORT, BOMBAY - 400001.	M/s ARJUN T. BHAGAT & CO 132/1, SHAHEEN APARTMENTS, MODI STREET, FORT, P. B. NO.1865, MUMBAI-400 001.



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Name of Hearing Officer

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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:19/11/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	2054692		M/S. ZENTA HEALTHCARE PVT. LTD. D-33-34, FREEDOM FIGHTER COLONY, NEBSARAI, IGNOU ROAD, SAKET, NEW DELHI- 110068 {hearing of notice u/s}57(4)	M/S. DUA ASSOCIATES. 202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001
2	1311852	259933	M/S. SUSHIL TRADERS. 18 AMRIT MARKET, SADAR BAZAR, NEW DELHI- 110006 V/S. SHRI. ZUBIN KUMAR S/o LATE SHRI SHARBAN KUMAR 1433, 3 RD FLOOR, SHAKTI NAGAR, DELHI	MR. RANJAY KUMAR (ADV) A-81 SHYAM KUNJ, GOYALA KHURD, NEW DELHI V/S. SHRI. ZUBIN KUMAR S/o LATE SHRI SHARBAN KUMAR 1433, 3 RD FLOOR, SHAKTI NAGAR, DELHI.
3	714534	164683	M/S. JUMBO INTL. JUMBO INDL. ESTATE, OKHLA, PHASE-I, NEW DELHI-110020 V/S. M/S. MANGAT RAM BHAGWAT SARUP DAL MILL. SARAI PIPAL THALA, AZADPUR, DELHI-110033	M/S. MANGLA REGISTRATION SERVICE. KATRA SHAHN-SHAHI (OPP. CENTRAL BANK) CHANDNI CHOWK, DELHI-110006. V/S. M/S. DELHI REGISTRAITION SERVICE. 52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110025.



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TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013
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Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 19/11/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	153548	1054531	LUPIN LTD. 159, C.S.T. ROAD, KALINA, SANTACRUZ (EAST), MUMBAI.	INTERNATIONAL TRADE MARK BUREAU 1ST FLOOR, MANEKJI WADIA BUILDING 127, MAHATAMA GANDHI ROAD. FORT, MUMBAI - 400 001.
2.	247784	888904	BESTO 303, DR. DADASAHEB BHADKAMKAR MARG, MUMBAI-400 007.	ARJUN T. BHAGAT & CO 132/1, SHAHEEN APARTMENTS, MODY STREET, P. B. NO.-1865, FORT, MUMBAI - 400 001.
3.	774249	1740217	LIFE TECHNOLOGIES NO, 10135, TREBLE COURT, ROCKVILLE-20850, MARYLAND, U.S.A.	M/S RIGHTS AND MARKS OLD NO- 168 NEW NO-330 "PANDU KLIX PLAZA"THAMBU CHETTY STREET CHENNAI -600001. TAMIL NADU.
4.	774253	1754192	LIFE TECHNOLOGIES NO, 10135, TREBLE COURT, ROCKVILLE-20850, MARYLAND, U.S.A.	M/S RIGHTS AND MARKS OLD NO- 168 NEW NO-330 "PANDU KLIX PLAZA"THAMBU CHETTY STREET CHENNAI -600001. TAMIL NADU.
5.	774251	1740219	LIFE TECHNOLOGIES NO, 10135, TREBLE COURT, ROCKVILLE-20850, MARYLAND, U.S.A.	M/S RIGHTS AND MARKS OLD NO- 168 NEW NO-330 "PANDU KLIX PLAZA"THAMBU CHETTY STREET CHENNAI -600001. TAMIL NADU.

6.	155413	1000419	GLAXOSMITHKLINE PHARMACEUTICALS LTD. DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400025,	M/s MANMOHAN SINGH & ASSOCIATES 7/24, WEST PATEL NAGAR, NEW DELHI-110008,
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NEW DELHI - 110078.

**TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013
TIME BARRED CASES**

Name of Hearing Officer :

**Dr. B.C.RATHORE
(DEPUTY REGISTRAR)**

Date: 20/11/2013

Time: 11:00 AM.

S.NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1	165302	1041013	TRIDOSS LABORATORIES PRIVATE LIMITED 2ND FLOOR, 167, READYMONEY TERRACE, DR. A.B. ROAD, WORLI, MUMBAI-018,	
2	733523	1467135	UNILEVER PLC PORT SUNLIGHT, WIRRAL, MERSEYSIDE, ENGLAND	ANAND AND ANAND. 57 - 58, RAJGIR CHAMBERS, S. B. S. ROAD, FORT, MUMBAI - 400 023.
3	241189	802258	M/s RUSHANK CLOTHIERS 25, INTERLINK INDUSTRIAL CENTER,CAVES ROAD, JOGESHWARI (E) MUMBAI-400 060	M/s ARJUN T. BHAGAT & CO 132/1, SHAHEEN APARTMENTS, MODY STREET, P. B. NO.-1865, FORT, MUMBAI - 400 001.
4	710162	1357103	M/s JAIN BROTHERS INDUSTRIES PVT LTD JAIN FIELDS, N.H. 6 BAMBHORI, P.O. BOX 72 JALGAON-425001.	M/s ARJUN T. BHAGAT & CO 132/1, SHAHEEN APARTMENTS, MODY STREET, P. B. NO.-1865, FORT, MUMBAI - 400 001.
5	239671	990292	M.S. CHAWLA & CO. A-41, NARAINA INDL. AREA-I, N. DELHI.	SHRI H.P. SINGH, ADVOCATE. H-7, GREEN PARK EXTENSION, NEW DELHI - 110 016.
6	130099	1062392	COLINZ LABORATORIES LIMITED A/101, PRATIK ESTATE, MULUND-GOREGAN LINK ROAD, NEXT TO WOCKHARDT HOSITAL, BHANDUP (W), MUMBAI-400	R.K. DEWAN & CO PODAR CHEMBERS, S.A. BRELVI RD., FORT, BOMBAY - 400 001.



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TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 21/11/2013

Time: 11:00 AM.

S.NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	246370	1046275	MARICO INDUSTRIES LIMITED, 'RANG SHARDA' K.C. MARG BANDRA RECLAMATION BANDRA (W), MUMBAI-400 050.	R.K. DEWAN & CO PODAR CHAMBERS, S.A. BRELVI RD., FORT, MUMBAI - 400 001.
2.	248006	993292	SUBHASH CHANDRA KESARWANI 60-A, MAHATAMA GANDHI MARG, GEORGE TOWN, NEAR REKHA NURSING HOME, ALLAHABAD, (U.P)	GROVER & ASSOCIATES, 1/3, BLOCK NO. 41, SINGH SABHA ROAD, BEHIND AMBA CINEMA, DELHI- 110 007.
3.	159334	998742	CADILA PHARMACEUTICALS LTD 'IRM HOUSE', OFF C.G.ROAD, NAVRANGPURA, AHMEDABAD 380 009, GUJRAT.	
4.	764951	1631724	TYCOON EVENTS AND PROMOTIONS PVT.LTD. SCO-112 PHASE III B 2 MOHALI PUNJAB	TAJ TRADE MAEK PVT. LTD. ANAND VRINDAVAN ,SANJAY PLACE, AGRA-2
5.	762749	1608145	INDOCO REMEDIES LTD. INDOCO HOUSE, 166 CST ROAD, SANTCRUZ (E), MUMBAI-400 098.	
6.	768779	1812683	SHALINA LABORATORIES PVT. LTD. 96, MAKER CHAMBERS VI, NARIMAN POINT MUMBAI.	M/S SHALINA LABORATORIES PVT. LTD C-48-3, TTC INDUSTRIAL AREA NEAR GALAXY RESEARCH CENTRE, PAWANE, NAVI MUMBAI -400705



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Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:22/11/2013

Time: 11:00 AM.

CAUSE LIST

1	628494	T-1586/54885	M/S. SHAKTI ZARDA FACTORY (INDIA) PRIVATE LIMITED. C - 9/ 24, YAMUNA VIHAR, NEW DELHI - 110 053. V/S. SHRI. RAJESH OMKARNATH MALPANI. MALPANI HOUSE, SANGAMNER 422605, DIST. AHMEDNAGAR, MAHARASHTRA.	M/S. MINE & YOUNG. D-II, FLAT NO. 6, ROAD NO. 1, ANDREWS GANJ, NEW DELHI-110049 V/S. R.K. DEWAN & CO. 78, PODAR CHAMBERS, S.A. BRELVI ROAD, FORT MUMBAI-400001
2	891773	186498	M/S. MAA KAMAKHYA DARBAR FRAGRANCES INDIA. 129/9, BLOCK-L, 40, DUKAN, KIDWAI NAGAR, KANPUR- 208014(U.P.) V/S. M/S. SHANTI DHOPP KARYALAYA. 24/80, VISHWAS NAGAR, SHAHADARA, DELHI-110032.	M/S. SUSHANT M. SINGH & ASSOCIATES. 5/25, WEST PATEL NAGAR, NEW DELHI-110008 (INDIA). V/S. M/S. THE APEX CO. 1026/21-23, IIInd FLOOR, GAGRENA HOSUE, GALI TELIAN, TILAK BAZAR, DELHI-110006.



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TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 25/11/2013

Time: 11:00 AM.

S.NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	765071	1681295	INDOCO REMEDIES LTD. INDOCO HOUSE, 166 CST ROAD, SANTCRUZ (E), MUMBAI-400 098.	
2.	765932	1702660	INDOCO REMEDIES LTD. INDOCO HOUSE, 166 CST ROAD, SANTCRUZ (E), MUMBAI-400 098.	
3.	773761	1885062	SPYKAR LIFESTYLE PVT. LTD. 271, BUSINESS PARK, SECOND FLOOR, NEAR VIRWANI INDUSTRIAL ESTATE, MUMBAI - 400063, MAHARASHTRA	HENAL VAKHARIA & CO. 7/2 VRINDAVAN, N.S. MANKIKAR MARG, SION (EAST), MUMBAI-400 022.
4.	774720	1877019	SHALINA LABORATORIES PVT. LTD. 96, MAKER CHAMBERS VI, NARIMAN POINT, MUMBAI .	SHALINA LABORATORIES PVT. LIMITED C-48-3, TTC INDUSTRIAL AREA, NEAR GALAXY RESEARCH CENTRE, PAWANE, NAVI MUMBAI -400705.
5.	776171	1877701	RELIANCE INDUSTRIES LIMITED 3RD FLOOR, MAKER CHAMBER IV, 222, NARIMAN POINT, MUMBAI - 400 021	



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Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:26/11/2013

Time: 11:00 AM.

CAUSE LIST

1	701874	DEL-T- 3266/60222	M/S. SAMSON LABORATORIES PVT LTD. SHIV MANDIR LANE, ALIPUR, DELHI-110036 V/S. M/S. SIGMA LABORATORIES. PLOT NO. 43, (SOUTH) WADALA MUMBAI.	SHRI. VISHAL GARG S.C.O.-12, GROUND FLOOR, SECTOR-17, NEAR L.I.C. BUILDING, KURUKSHETRA-136118, HARYANA V/S M/S. R.K. DEWAN & CO. 78 PODAR CHAMBERS, S.A. BRELVI ROAD FORT, MUMBAI-400001.
2	838911	182007	M/S. MEGA MARKETING CO PVT LTD. SHOP NO. 1 MINERVA MOTOR MARKET, KASHMERE GATE, DELHI- 110006 V/S M/S. PHILIPS BRAKE RUBBER CO. 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI- 110006	M/S. UNIQUE REGISTRATION SERVICE. A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI-110007. V/S. M/S. DELHI REGISTRATION SERVICE. 85/86, GODODIA MARKET, KHARI BAOLI, DELHI-110006



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OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 26/11/2013

Time: 11:00 AM.

S.NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	774719	1874110	SHALINA LABORATORIES PVT. LTD. 96, MAKER CHAMBERS VI, NARIMAN POINT, MUMBAI.	M/S SHALINA LABORATORIES PVT. LTD. C-48-3, TTC INDUSTRIAL AREA, NEAR GALAXY RESEARCH CENTRE, PAWANE, NAVI MUMBAI -400705.
2.	774704	1874099	SUSHMA BERLIA S 361, PANCHSHILA PARK, NEW DELHI 110 017	MANOJ G. MENDA, ADVOCATE 6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.
3.	82399	678484	G. KAMESHWARA RAO FIRE STATION ROAD, BERHANPUR, DISTT-GANJAN, ORISSA.	BHARTI ADVOCATES A-48, LALJI HOUSE, YOJNA VIHAR, DELHI-110092,
4.	774722	1884963	SHALINA LABORATORIES PVT. LTD. 96, MAKER CHAMBERS VI, NARIMAN POINT, MUMBAI.	M/S SHALINA LABORATORIES PVT. LTD. C-48-3, TTC INDUSTRIAL AREA, NEAR GALAXY RESEARCH CENTRE, PAWANE, NAVI MUMBAI -400705.
5.	773076	1968135	MOHANLAL HARGOVINDDAS M.H. HOUSE 903, GOLE BAZAR, JABALPUR-482 002. (M.P.)	M/S FATEHCHAND C. SHAH & CO., 'A' AIDUN BUILDING, 5TH FLOOR, 1 ST DHOBI TALAO, MUMBAI-400002.
6.	776232	1895630	ORBIT CORPORATION LIMITED 165, DR ANNIE BASANT ROAD, WORLI, MUMBAI 400018	

7.	773637	1881692	RASIKLAL MANIKCHAND DHARIWAL MANIKCHAND HOUSE, 100-101, D. KENNEDY ROAD, PUNE-411001,	ASIAN PATENT BUREAU 163, -FIRST FLOOR L.T.ROAD, GT HOSPITAL COMPLEX MUMBAI-400001.
8.	111854	754702	M/s KHOSLA INTERNATIONAL AND M/S KHOSLA AUTO MANUFACTURING CO, B-184, EAST OF KAILASH, NEW DELHI,	



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**TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013
TIME BARRED CASES**

Name of Hearing Officer :

**Dr. B.C.RATHORE
(DEPUTY REGISTRAR)**

Date: 27/11/2013

Time: 11:00 AM.

S.NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	773538	1735082	BESTOCHEM FORMULATIONS (I) LIMITED 2, MOHAKAMPUR INDUSTRIAL COMPLEX PHASE-I DELHI ROAD,	TRADEMARK JURIS, 317, VARDHMAN PLAZA-1, J. BLOCK RAJOURI GARDAN, NEW DELHI-110027.
2.	773539	1842331	BESTOCHEM FORMULATIONS (I) LIMITED 2, MOHAKAMPUR INDUSTRIAL COMPLEX PHASE-I DELHI ROAD,	TRADEMARK JURIS, 317, VARDHMAN PLAZA-1, J. BLOCK RAJOURI GARDAN, NEW DELHI-110027.
3.	771689	1804869	AIRCEL LTD. 5TH FLOOR SPENCER PLAZA 769 ANNA SALAI CHENNAI-600002	S ANSHUJ DHINGRA LAW OFFICES 1204, NIRMAL TOWER, 26, BARAKHAMBA ROAD, CONNAUGHT PLACE, NEW DELHI-110 001.
4.	774715	1686104	SHALINA LABORATORIES PVT. LTD. 96, MAKER CHAMBERS VI, NARIMAN POINT, MUMBAI.	M/S SHALINA LABORATORIES PVT. LTD. C-48-3, TTC INDUSTRIAL AREA, NEAR GALAXY RESEARCH CENTRE, PAWANE, NAVI MUMBAI -400705.
5.	774723	1876926	SHALINA LABORATORIES PVT. LTD. 96, MAKER CHAMBERS VI, NARIMAN POINT, MUMBAI.	M/S SHALINA LABORATORIES PVT. LTD. C-48-3, TTC INDUSTRIAL AREA, NEAR GALAXY RESEARCH CENTRE, PAWANE, NAVI MUMBAI -400705.

6.	774721	1885797	SHALINA LABORATORIES PVT. LTD. 96, MAKER CHAMBERS VI, NARIMAN POINT, MUMBAI.	M/S SHALINA LABORATORIES PVT. LTD. C-48-3, TTC INDUSTRIAL AREA, NEAR GALAXY RESEARCH CENTRE, PAWANE, NAVI MUMBAI -400705.
7.	727100	1325870	M/s BHAGYA HEALTH CARE PRODUCTS PVT LTD. A-650 , TTC INDUSTRIAL AREA , M.I.D.C. MAHAPE , NAVI MUMBAI - 400705	ASIAN PATENT BUREAU 22-23,2 nd FLOOR, 160, D.N. ROAD FORT, MUMBAI -400001.
8.	155415	1000416	GLAXOSMITHKLINE PHARMACEUTICALS LTD. DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400030.	M/S MANMOHAN SINGH & ASSOCIATES 7/24, WEST PATEL NAGAR, NEW DELHI-110008,



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Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:28/11/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	724707	137979	M/S. SHILPA METAL INDUSTRIES. V/S. M/S. BANSAL STEELS.	MAHTTA & CO V/S. M/S. ARORA REGISTRATION SERVICE. (PUNJAB).
2	838911	182007	M/S. MEGA MARKETING CO PVT LTD. SHOP NO. 1 MINERVA MOTOR MARKET, KASHMERE GATE, DELHI-110006 V/S M/S. PHILIPS BRAKE RUBBER CO. 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI-110006	M/S. UNIQUE REGISTRATION SERVICE. A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI-110007. V/S. M/S. DELHI REGISTRATION SERVICE. 85/86, GODODIA MARKET, KHARI BAOLI, DELHI-110006
3	757587	DEL-T-5017/105954	M/S. BALDEV RAJ MALHOTRA WEAVING FACTORY. MOCHPURA BAZAR, WOLLEN MARKET, LUDHIANA(PUNJAB). V/S.M/S. CLASSIC FASHION WEARS. X-363, GALI NO.7, MOHALLA RAM NAGAR, GANDHI NAGAR, NEW DELHI.	M/S. ARORA REGISTRATION SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR-143006, PUNJAB. V/S SHRI P.K. ARORA (ADV). 110 , ANAND VRINDAVAN, SANJAY PLACE, AGRA-02 U.P.

3	757587	DEL-T-5017/105954	M/S. BALDEV RAJ MALHOTRA WEAVING FACTORY. MOCHPURA BAZAR, WOLLEN MARKET, LUDHIANA(PUNJAB). V/S.M/S. CLASSIC FASHION WEARS. X-363, GALI NO.7, MOHALLA RAM NAGAR, GANDHI NAGAR, NEW DELHI.	M/S. ARORA REGISTRATION SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR-143006, PUNJAB. V/S SHRI P.K. ARORA (ADV). 110 , ANAND VRINDAVAN, SANJAY PLACE, AGRA-02 U.P.
4	1538410	767595	M/S. TIRUPATI FOOD INDUSTRIES. V/S. M/S. BUHLER SORTEX LTD.	M/S. MANCHANDA ASSOCIATES. V/S M/S DEPENNING & DEPENNING. (HEARING ON SATTLEMENT)
5	718976	148419	M/S. K.S. INDUSTRIES. E-306, FOCAL POINT, PHASE IV-A, LUCHIANA-10. PUNJAB. V/S. M/S. ASHWANI NUT BOLT INDUSTRIES. HOSHIARPUR ROAD, BYE PASS CHOWK, JALANDHAR-144009. PUNAJB.	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1 PUNAJB. V/S. M/S. ARORA REGISTATION SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR-143006. PUNJAB.
6	913745	137300	M/S. LEE BATHE B-4, DUGGAL COLONY, DEVL ROAD, KHANPUR, NEW DELHI. V/S. M/S. JACUZZI INC.,(USA)	M/S. LEE BATHE B-4, DUGGAL COLONY, DEVL ROAD, KHANPUR, NEW DELHI. V/S. M/S. DEPENNING & DEPENNING. 10, GOVERNMENT PLACE EAST, KOLKATA-700069. (Misc. Hearing)
7	855791	176547	M/S. SAMUNDER GARMENTS. MAHAVIR COLONY, ST. NO.6, SUNDER NAGR, LUDHIANA, PUNJAB. V/S. M/S. SAREEN SPORTS INDUSTRIES. VICTORIA PARK, SPORTS, COLONY, MEERUT-250001 (U.P.)	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1, PUNJAB. V/S M/S. MANGLA REGISTRATION SERVICE. 1961, KATRA SHAHN-SHAHI, OPP. CENTRAL BANK, CHANDNI CHOWK, DELHI-110006.



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Name of Hearing Officer :

**Dr. B.C.RATHORE
(DEPUTY REGISTRAR)**

Date: 28/11/2013

Time: 11:00 AM.

S.NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	772437	1827733	W.G. HOSPITALITY K-12, CONNAUGHT PLACE, NEW DELHI-110001,	ANAND & ANAND B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
2.	248232	698091	MANORAMA FOODS 57/6, A.B. ROAD, MAKSI SHAJAPUR M.P STATE.	J.T. TRIVEDI & ASSOCIATES A-52, CAPITAL COMMERCIAL CENTRE, ASHRAM ROAD, AHMEDABAD: 380009
3.	757172	1579876	ROYAL CLASSIC MILLS PVT.LTD. 43 JAYALKSHMI GINNING FACTOR COMPOIND ALANGADU MANGALAM ROAD TIRPUR-641604	M/S JUS MAXIMA LAW OFFICE M13-B, SINGAPORE PLAZA 337, LINGHI STREET CHENNAI-600001. INDIA
4.	771349	1836354	EDIBLE PRODUCTS (I) LTD. 39 KALI KRISHNA TAGORE STREET, KOLKATA 700007.	CHAKRABORTY & ASSOCIATES 13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.
5.	770190	1793600	M/s DANISH INTERNATIONAL D-58/590 INDIRA STREET NO-20 CHAUHAN BANGER DELHI-110053	KHUSHI TRADE MARK CO. A-1/15, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084
6.	772433	1857238	CRYSTAL KNITTERS 4/688, NOCHIPALAYAM ROAD, VEERAPANDI, TIRUPUR-641605.	AMARJIT & ASSOCIATRES SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110 005.

7.	175617	1177410	M/s HINDUSTAN LEVER LIMITED HINDUSTAN LEVER HOUSE 165/166, BACKBAY RECLAMATION BOMBAY 400 025.	M/S TRADE MARK PROTEC CO, 5/10, WEST PATEL NAGAR , NEW DELHI-100008. TM-6 TIME BARRED HEARING
8.	762748	1536716	INDOCO REMEDIES LTD. INDOCO HOUSE, 166 CST ROAD, SANTCRUZ (E), MUMBAI-400 098.	
9.	765073	1714790	INDOCO REMEDIES LTD. INDOCO HOUSE, 166 CST ROAD, SANTCRUZ (E), MUMBAI-400 098.	



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Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 29/11/2013

Time: 11:00 AM.

S.NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	772635	1541219	M/s AGROTEK FIBERS 1111, MAGIC HOUSE ,GUPTA TOWER, TOWN HALL ROAD, PATTHAR BAZAR, JAGADHRI DISTT YAMUNA NAGAR HARYANA	M/s PARVEEN KUMAR GUPTA BUILDING NO-BG.- 114, MAGIC HOUSE, GUPTA TOWER MAGIC LANE SANJAY GANDHI TRANSPORT NAGAR, NEAR KARNAL BYE PASS CHOWK,NEW DELHI DELHI-110042.
2.	773537	1722626	M/s THE DHAMPUR SUGAR MILLS LTD 241 OKHLA INDUSTRIAL ESTATE PHASE III NEW DELHI	M/s TRADEMARK JURIS, 317, VARDHMAN PLAZA-1, J. BLOCK RAJOURI GARDAN, NEW DELHI-110027.
3.	772916	1825990	M/s SANTOSHI LAL RATHORE 10, FORTINE PLAZA, SHRIMANT MADHAV RAO, SCINDIA ROAD, CITY CENTER, GWALIOR, M.P.	M/s TAJ TRADE MARK PVT. LTD. ANAND VRINDAVAN, SANJAY PLACE, AGRA- 02 (U.P.).
4.	774708	1777954	M/s C.MELCHERS GMBH & CO.KG. 39/40 IN D-28195 BREMEN GERMANY	M/s CHANDRAKAN M. JOSHI 501, VISHWA NANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI-400 099
5.	771053	1488799	M/s HIMALAYA GLOBAL HOLDINGS LTD DIFC THE GATE LAEVEL 12 SUIOTE 27 PO BOX 506807 DUBAI UAE	M/s S. MAJUMDAR & CO. 5, HARISH MUKHERJEE ROAD, CALCUTTA - 700 025, INDIA.

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